

**AMENDMENTS TO REPRESENTATION OF PEOPLE (PREPARATION OF ELECTORAL ROLLS) RULES**

**Shri Biswas:** On behalf of Shri Pataskar I beg to lay on the Table, under rule 355 of the Rules of Procedure and Conduct of Business in Lok Sabha, a copy of the amendments to the Representation of the People (Preparation of Electoral Rolls) Rules, 1956, passed by the Houses of Parliament and published in the Notification No. S.R.O. 2317, dated the 9th October, 1956. [Placed in Library. See No. S-469/56].

On behalf of Shri Pataskar I beg to lay on the Table, under sub-section (3) of section 28 of the Representation of the People Act, 1950, a copy of the Notification No. S.R.O. 2373, dated the 17th October, 1956, making certain amendments to the Representation of the People (Preparation of Electoral Rolls) Rules, 1956. [Placed in Library. See No. S-470/56].

**LIFE INSURANCE CORPORATION RULES**

**The Minister of Revenue and Defence Expenditure (Shri A. C. Guha):** On behalf of Shri M. C. Shah, I beg to re-lay on the Table, under sub-section (3) of section 48 of the Life Insurance Act, 1956 a copy of the Life Insurance Corporation Rules, 1956, published in the Notification No. S.R.O. 1889A, dated the 28th August, 1956. [Placed in Library. See No. S-360/56].

**EIGHTH ANNUAL REPORT OF THE INDUSTRIAL FINANCE CORPORATION AND ASSETS, LIABILITIES, PROFIT AND LOSS ACCOUNTS**

**Shri A. C. Guha:** I beg to lay on the Table, under sub-section (3) of section 35 of the Industrial Finance Corporation Act, 1948, a copy of the Eighth Annual Report of the Board of Directors of the Industrial Finance Corporation of India for the year ended 30th

June, 1956, along with a statement showing the assets and liabilities and Profit and Loss account of the Corporation for the year. [Placed in Library. See No. S-471/56].

**PLANTATION INQUIRY COMMISSION'S REPORT ON COFFEE INDUSTRY.**

**The Minister of Consumer Industries (Shri Kanungo):** I beg to lay on the Table a copy of the Report of the Plantation Inquiry Commission, 1956—Part II—Coffee [Placed in Library. See No. S-472/56].

**STANDARDS OF WEIGHTS AND MEASURES BILL**

**\*REPORT OF JOINT COMMITTEE**

**The Minister of Consumer Industries (Shri Kanungo):** I beg to present the Report of the Joint Committee on the Bill to establish standards of weights and measures based on the metric system.

**MOTOR VEHICLES (AMENDMENT) BILL**

**\*\*REPORT OF JOINT COMMITTEE**

**Shri Raghavachari (Penukonda):** I beg to present the Report of the Joint Committee on the Bill further to amend the Motor Vehicles Act, 1939.

**EVIDENCE**

**Shri Raghavachari:** I also beg to lay on the Table a copy of the evidence tendered before the Joint Committee on the Motor Vehicles (Amendment) Bill, 1955.

**MOTION RE INTERNATIONAL SITUATION—contd.**

**Mr. Speaker:** The House will now take up further consideration of the following motion moved by Shri Jawaharlal Nehru on the 19th November, 1956, namely:

“That the present international situation and the policy of the

\*Published in the Gazette of India dated 20-11-56, pp. 855/1 to 855/21.

\*\*Published in the Gazette of India dated, 20-11-56, pp. 855/22 to 855/108.